

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 6755-6757/2021

(Arising out of impugned final judgment and order dated 01-02-2021 in WA No. 168/2019 01-02-2021 in WA No. 169/2019 01-02-2021 in WA No. 128/2019 passed by the High Court Of Tripura At Agarthala)

BABUL DAS (2) & ORS.

Petitioner(s)

VERSUS

JALAL UDDIN & ORS.

Respondent(s)

WITH

SLP(C) No. 12945/2021 (XIV)

(FOR EXEMPTION FROM FILING AFFIDAVIT ON IA 103060/2021)

Date : 02-01-2024 These petitions were mentioned today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE SUDHANSHU DHULIA

For Petitioner(s) Ms. Daisy Hannah, AOR  
Dr. (Mrs. ) Vipin Gupta, AOR

For Respondent(s) Mr. Shuvodeep Roy, AOR  
Mr. Pranab Prakash, AOR

Mr. Kunal Chatterji, AOR  
Ms. Maitrayee Banerjee, Adv.  
Mr. Rohit Bansal, Adv.  
Ms. Kshitij Singh, Adv.  
Mr. Sohhom Sau, Adv.

Dr. (Mrs. ) Vipin Gupta, AOR

UPON being mentioned the Court made the following  
O R D E R

SLP(C) No. 12945/2021

This matter is mentioned by the learned counsel for the petitioner(s).

List the matter on 22.01.2024.

(POOJA SHARMA)  
COURT MASTER (SH)

(VIRENDER SINGH)  
BRANCH OFFICER